Shri Abid Ali : According to the information which was collected some time back—of course I do not know the latest position—it was found that in Ajmer and Hyderabad and perhaps in Bhopal also, Panchayats were empowered to commute the payment of taxes i nto contributions of labour. The relevant provisions will be found in the Panchayat Acts concerned.

Sardar Iqbal Singh : Is the Government aware of the fact that this is a feudal type of system and that steps should be taken by Government to remove that system ?

Shri Abid Ali : That is a matter of opinion.

Shri Heda : May I know in what shape and when the collection of taxes in the shape of labour in Hyderabad existed ?

Shri Abid Ali : I said it was in the Panchayats system when the Panchayats were empowered to commute payment of taxes into contributions of labour. About the exact time, I do not know.

Shri B. S. Murthy : Is Government aware that under the name of forced labour, the payment of taxes is in existence in tribal areas, and, if so, what are the steps taken to prevent that ?

Shri Abid Ali : We have not received any such complaint.

डाक

*१८६८. **श्री के० सी० सोधिया :** क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) हरकारों द्वारा डाक ले जाने के बदले मोटर द्वारा डाक ले जाने का प्रबन्ध १९५४–५५ में कितने मील की दूरी के लिये किया गया ;

(ख) इसका कितने हरकारों पर प्रभाव पड़ा ;

(ग) हरकारों पर और मोटर व्यवस्था पर कितना मासिक व्यय होता है ; और

(घ) इस प्रबन्ध से डाक की प्राप्ति के समय में कितने प्रतिशत की बचत हुई है ?

संचार उपमंत्री (श्री राज बहादुर): (क) से (घ). एक विवरण पत्र जिसमें मांगी हुई सूचना दी गई है, सभा-पटल पर रक्खा जाता है । [**देखिये परिशिष्ट १०, अनुबन्ध संख्या ३**]

श्री के० सी० सोधिया : यह जो ५०० के करीब हरकारे अलग कर दिये गये हैं, उनके लिये कोई दूसरा काम ढुंढ़ा गया है ?

श्री राज बहादुर: जिन हरकारों को अलग किया गया है उन में से जो मुस्तकिल मुलाजिमत में थे,उनकी गिनती २०५ थी और जो अतिरिक्त विभागीय सेवा वाले थे उन की निगती ११५ थी । उनमें से ४९ को छोड़ कर, जो कि अतिरिक्त विभागीय थे, शेष को किसी न किसी स्थान पर रख दिया गया है । सिर्फ एक अस्थायी और २ मुस्तकिल अब तक नहीं रक्खे जा सके हैं ।

श्री के० सी० सोधिया : सन् १९५१ से अब तक कतने हरकारें अलग किये गये ?

श्री राज बहादुर : सन् १९५१ से कितने हरकारे अलग किये गये, इस प्रश्न के लिये मुझे सूचना की आवश्यकता है ।

श्री के० सी० सोधिया: इस में कुल बचत कितनी हुई ?

श्री राज बहादुर : १८० रनर्स लाइंस हटाई गई हैं, जिन का विस्तार २१११ मील था । उनके बदले में मोटर बसों के द्वार का इन्तजाम किया गया है ।

श्री भक्त दर्शन : क्या मैं जान सकता हूं कि प्रथम पंचवर्षीय योजना का जो लक्ष्य निर्धारित किया गया था क्या वह करीब करीब पूरा हो गया है, और अगली पंचवर्षीय योजना में भी क्या इस तरह की कोई बात रक्खी जा रही है ?

श्री राज बहादुर : इस में लक्ष्य का कोई प्रश्न नहीं है । प्रश्न यह होता है कि चूंकि मोटर या किसी और तरह की सुविधा याता-

बात की नहीं है इस लिये वहां हम पैदल डाक ले जाते हैं, जब यह सुविधा उपलब्ध हो जाती है और मोटर या दूसरे यातायात के साधन मिल जाते हैं तो उन का उपयोग किया जाता है ।

Shri Veeraswamy : May I know the number of runners affected by this system in the Madras State and whether they have been absorbed in other services ?

Shri Raj Bahadur : The statement is complete and it gives full and detailed information.

Central Control Laboratory at Kanpur

*1899. **Shri M. L. Agrawal** : Will the Minister of **Food and Agriculture** be pleased to state :

(a) whether it is a fact that Government propose to expand the Central Control Laboratory at Kanpur; and

(b) if so, the details of the expansion scheme ?

The Minister of Agriculture (Dr. P. S. Deshmukh) : (a) No, Sir.

(b) Does not arise.

Shri M. L. Agrawal : What sort of work is done in this laboratory ?

Dr. P. S. Deshmukh : It deals with quality control of ghee and edible oils.

Postal Arrangements on Solar Eclipse

*1900. **Dr. Satyawadi** : Will the Minister of **Communications** be pleased to state :

(a) the details of the arrangements Posta Telegraph and Telephone) made during the last ' Solar Eclipse ' gathering at Kurukshetra ; and

(b) the amount spent on these arrangements ?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) and (b). A statement is laid on the Table of the Lok Sabha [*See* Appendix X, annexure No. 4.

डा० सत्यवादी. क्या मैं जान सकता हूं कि जो यह खर्च आपने बताया इसके मुकाबले में कितनी आमदनी महकमे को हुई है ?

श्री राज बहादुर : आमदनी विशेष रूप से अलहदा नहीं बताई जा सकती क्योंकि यह भी होता है कि जो आमदनी इन विशेष अस्थायी डाक और तारघरों से होती है वह साधारणतया दूसरे स्थायी डाक घरों और तार घरों से भी हो जाती है ।

Gift Parcels from U.S.A.

*1901. **Shri B.N. Misra** : Will the Minister of **Food and Agriculture** be pleased to state :

(a) whether it is a fact that a large consignment of gift parcels from the U.S.A. has recently arrived in India;

(b) if so, the commodities which have been received;

(c) the total quantity thereof;

(d) who is the consignee for these gift parcels;

(e) which Agency is dealing with their distribution;

(f) whether Government have any control over the distribution of the gift parcels;

(g) if so, in what way ; and

(h) if not, the reasons therefor ?

The Deputy Minister of Food and Agriculture (Shri M.V. Krishnappa): (a) Yes, Sir.

(b) The bulk of the gift parcels recently received have been under the Indo-U.S. agreement and largely consist of foodgrains, butter, butter oil, cottonseed oil, dry milk, cheese, shortening, drugs and medicines, hand tools, hospital equipment and supplies etc.

(c) These gift parcels are being received in different packings such as cartons, crates, bags, drums etc. During the six months ending 30th June, 1955 about 5 lakh 30 thousand pacages were received.

(d) The gift parcels are consigned to the recognised Receiving Agencies in India through the Regional Director (Food) of the port of entry in India who clears the parcels and despatches them to the destinations indicated by the recognised Receiving Agencies in India.

(e) A statement is placed on the Table of the Lok Sabha giving names of the re-